

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

ORDER

The following transfers & postings are made in official exigency with immediate effect :-

S.No	Name of Officials (Sh./ Ms.)	From	To
1	Suraj Singh EC- 38574414	Orderly in the Court of Sh. Anil Antil, Ld. Spl. Judge, CBI	Peon in Office Pool, RADC.
2	Deepak Kumar EC- 84665311	Peon in Office Pool, RADC.	Orderly in the Court of Sh. Anil Antil, Ld. Spl. Judge, CBI

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

Anju Bajor Chandna

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

03.20PH

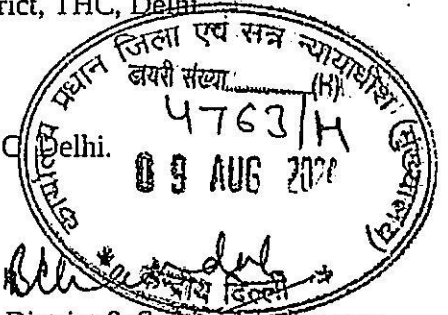
9883-9898/D

No.: _____ /F.7/P&T/Admn/RADC/2024

Dated, Delhi the 8/8/24

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. III Central District, THC, Delhi.
4. The concerned Officers/officials.
5. PS to the undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P -III Personal File/ACR, THC, Delhi.
8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RADC.



Anju Bajor Chandna
Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi